

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 872
TO BE ANSWERED ON 06.02.2020

DEVELOPMENT OF RENEWABLE ENERGY SOURCES

872. SHRI Y.S. AVINASH REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes for development of renewable energy sources in the country and has set a target of 4.50 lakh megawatts of production by 2022;
- (b) if so, the details thereof;
- (c) whether the Government is aware of the fact that new and renewable energy investors are facing innumerable problems in promotion of the said energy sources in the country;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to promote renewable energy sources in a big way across the country by adopting suitable methods, increasing the investments and protecting the Purchasing Power Agreements (PPAs)?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI R.K. SINGH)

(a)& (b) As part of Intended Nationally Determined Contributions as per the Paris Accord on Climate Change, India has made a pledge that by 2030, 40% of its installed power generation capacity shall be from non-fossil fuel sources and will reduce its carbon emission intensity of GDP by 33-35 % considering 2005 level. The Government has also set a target to install 175 GW of renewable energy capacity in the country by the year 2022. This includes 100 GW from solar, 60 GW from wind, 10 GW from biomass and 5 GW from small hydro power.

(c) to (e) Major challenges being faced by the developers in commissioning of renewable projects are land acquisition, evacuation infrastructure, non-conducive state policies in certain states for development of renewable power and business environment such as unwillingness of DISCOMS to purchase RE power, delay in making timely payment to RE generators by DIS COMs, curtailment and seeking revision of PPAs etc.

The steps being taken by the Government to redress such problems and promote renewable sources in a big way in the country, inter-alia, include waiver of Inter State Transmission System (ISTS) charges and losses for projects to be commissioned by 31st December, 2022, notification of standard bidding guidelines to enable distribution licensees to procure solar and wind power at competitive rates in cost effective manner, declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022, implementation of Green Energy Corridors project to facilitate integration of large scale renewable energy generation capacity addition, setting up of Ultra Mega RE Parks, opening of LCs by all DISCOMs / distribution licenses for all independent RE producers, launching of New Schemes, such as, PM-KUSUM, Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc. Further, in order to enhance funding of RE projects, the Government has allowed Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
